

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Application No. 318 & 40 Ors./ (MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES: M/s. Zenith Birla (India) Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	D. J. Karkala.	PETITIONERS.	
48	moni Mohandas		moni Mohandas
36	Shravan I Solanki	(TINING)	Shravan I Solanki
26.	Kavita Sharma Ashish Verma.	Advocates for Respondent	Kavita Sharma Ashish Verma

ORDER

Application No.318 & 40 Ors./73(4)/NCLT/MB/MAH/2017

1. From the side of the Applicant Learned Counsel is present. From the side of the Zenith Birla (Respondent), along with an Affidavit an index of 48 persons enlisting therein the amount and Demand Draft number favouring the Depositors is also annexed. As a proof photo copy of the Draft is also annexed. If the Depositors have not received the amount so far can collect the Demand Drafts from the Office of the Corporate Debtor as undertaken by the Learned Counsel of the Respondent.
2. On the question of Interest and penal interest and any other, the matter is listed for hearing on **18.01.2018 at 2.30 pm.**

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 09.01.2018

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Sd/-

M.K. SHRAWAT
Member (Judicial)